

**The Minister of Education (Shri M. C. Chagla):** (a) No, Sir.

(b) The Government of India have agreed to the proposal of the Government of U.K. regarding the law to be applied for the settlement of the question. The decision of the Government of Pakistan has not yet been received.

**Royalty for Oil Exploration in Assam**

\*78. **Shri Bagri:**

**Dr. Ram Manohar Lohia:**  
**Shri Kishen Pattnayak:**  
**Shri Madhu Limaye:**  
**Dr. L. M. Singhvi:**  
**Shri Yashpal Singh:**  
**Shri Bibhuti Mishra:**  
**Shri K. N. Tiwary:**  
**Shrimati Renuka Ray:**

Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) whether the Assam Government have raised the royalty to be paid by the Oil and Natural Gas Commission and Oil India on their earnings from the oil fields in Assam; and

(b) if so, whether Government have agreed to the increase in the royalty to be paid to the Assam Government?

**The Minister of Petroleum and Chemicals (Shri Alagesan):** (a) No, Sir.

(b) Does not arise.

**Statement of Chief Minister of U.P.**

\*79. **Shri Yashpal Singh:**  
**Shri Hari Vishnu Kamath:**  
**Shri Hem Barua:**  
**Shri Nath Pai:**  
**Shri Surendranath Dwivedy:**

Will the Minister of **Education** be pleased to refer to the reply given to Starred Question No. 1606 on the 11th May, 1966 and state:

(a) whether the authentic report of the statement made by the Chief Minister of U.P. has since been received; and

(b) if so, the reaction of Government thereto?

**The Minister of Education (Shri M. C. Chagla):** (a) No, Sir.

(b) Does not arise.

**Pakistani Agents in Kashmir**

\*80. **Shrimati Savitri Nigam:**  
**Shri R. S. Pandey:**  
**Shri Liladhar Kotoki:**  
**Shri Vishwa Nath Pandey:**  
**Shri Kindar Lal:**  
**Shri Bagri:**  
**Dr. Ram Manohar Lohia:**  
**Shri Kishen Pattnayak:**  
**Shri Ram Sewak Yadav:**  
**Shri Hukam Chand**  
**Kachhavaia:**  
**Shri Raghunath Singh:**  
**Shri Onkar Lal Berwa:**

Will the Minister of **Home Affairs** be pleased to state:

(a) the number of Pakistani agents and gangs engaged in anti-national and subversive activities who have been traced during the last two months in Kashmir; and

(b) the steps taken to meet the situation?

**The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi):** (a) It would not be in the public interest to disclose details, but two such agents were tried and convicted recently by the Sessions Judge, Srinagar.

(b) Adequate steps are in hand to deal with anti-national elements.

**अखिल भारतीय न्यायिक सेवा**

\*81. श्री विश्वनाथ पाण्डेय :  
 श्री लिंग रेड्डी :  
 श्री प्र० रं० चक्रवर्ती :  
 श्री दी० चं० शर्मा :

क्या गृह-कार्य मंत्री 9 मार्च, 1966 के तारांकित प्रश्न संख्या 425 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने देश में एक अखिल